

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4356

ANSWERED ON:26.08.2004

AMOUNT SPENT BY IOC AND HINDUSTAN PETROLEUM ON JRO IN U.P.

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total amount spent by the Indian Oil Corporation (IOC) and Hindustan Petroleum Corporation (HPC) on the development of Jubilee Retail Outlets (JRO) in U.P., Haryana, Tamil Nadu and other States;
- (b) the total quantity of MS(Petrol)/HSD(Diesel) sold by IOC's and HPC's JROs and appointed labour contractors in each State;
- (c) the number of complaints alleging irregularities in the functioning of IOC's and HPC's JROs in the above states received by the Ministry since their commissioning, company- wise separately; and
- (d) the action taken by the Government thereon?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a) : The total amount spent by Indian Oil Corporation Limited (IOC) and Hindustan Petroleum Corporation Limited (HPC) on the development of Jubilee Retail Outlets (JROs) in the country, including in the States of Uttar Pradesh, Haryana and Tamil Nadu, is Rs.273 crore approximately.
- (b): The total quantities of MS(Petrol) and HSD(Diesel) sold by the JROs of the two companies in the country, including in the States of Uttar Pradesh, Haryana and Tamil Nadu, are 1,31,807 kilolitre and 18,32,801 kilolitre respectively.
- (c) & (d): While HPC has not received any complaint alleging irregularities in the functioning of its JROs, IOC had received one complaint against its JRO at Maduranthagam in the State of Tamil Nadu alleging irregularities. After inquiry, the company terminated the job contract in January, 2004.